

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 02.08.2021 (MONDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 828 of 2019	SoftwareOne India Pvt. Ltd. Vs. Magnamious Systems Pvt. Ltd.	R. Jawahar Lal	Siddharth Tandon
2.	Comp. App. (AT) (Ins) No. 834 of 2019	Inderpreet Kaur & Ors. Vs. Real Tech Constructions Pvt. Ltd. With	Vinod Kumar Mahajan	Anurag
3.	Comp. App. (AT) (Ins) No. 835 of 2019	Inderpreet Kaur & Ors. Vs. Meters and Instruments Pvt. Ltd.	Vinod Kumar Mahajan	Anurag
4.	Comp. App. (AT) (Ins) No. 708 of 2020	IDBI Capital Markets & Securities Ltd. Vs. JBF Petrochemicals Ltd.	Pratiksha Sharma	Shikhil Suri
5.	Comp. App. (AT) (Ins) No. 1036 of 2020	Sarda Argo Oils Ltd. Through Its Director Jagdish Prasad Sarada Vs. Sakuma Exports Ltd.	Tanu Priya Gupta	Amit Amist
6.	Comp. App. (AT) (Ins) No. 261 of 2021	Sepset Real Estate Ltd. Vs. Kushal Chandra sharma	Sumesh Dhawan	Akshay Sharma

For Admission (Fresh Cases)

7.	Comp. App. (AT) No. 83 of 2021	BBC Developers Pvt. Ltd. Vs. Registrar of Companies, Odisha	Ashok Panigrahi	
----	--------------------------------	---	-----------------	--

8.	Comp. App. (AT) No. 84 of 2021	Ramesh B. Desai Vs. Sayaji Industries Ltd. & Ors.	Heena George	
----	-----------------------------------	---	--------------	--

For Admission (After Notice)

9.	Comp. App. (AT) (Ins) No. 342 of 2021	Assistant Commissioner, Central Goods and Service Tax. Vs. VHCL Industries Ltd. & Anr.	Maithili D.Mehta	Kiran Shah-CA Siddharth Tandon- R1 & R2
10.	Comp. App. (AT) (Ins) No. 439 of 2021	Anil Tayal Resolution Professional for M/S Horizon Buildcon Pvt. Ltd. Vs. Committee of Creditors of M/S Horizon Buildcon Pvt. Ltd.	Abhishek Anand	

For Hearing

11.	Comp. App. (AT) (Ins) No. 719 of 2020	Ranjeet Singh Vs. Karan Motors Pvt. Ltd. With	S.V. Rateria	Chandra Shekhar Gupta
12.	Comp. App. (AT) (Ins) No. 721 of 2020	Shally Sati Vs. Karan Motors Pvt. Ltd. With	S.V. Rateria	Chandra Shekhar Gupta
13.	Comp. App. (AT) (Ins) No. 722 of 2020	Deepa Sati Vs. Karan Motors Pvt. Ltd. With	S.V. Rateria	Chandra Shekhar Gupta
14.	Comp. App. (AT) (Ins) No. 723 of 2020	Hansa Dutt Sati Vs. Karan Motors Pvt. Ltd. With	S.V. Rateria	Chandra Shekhar Gupta
15.	Comp. App. (AT) (Ins) No. 728 of 2020	Asha Devi Vs. Karan Motors Pvt. Ltd.	S.V. Rateria	Chandra Shekhar Gupta
16.	Comp. App. (AT) (Ins) No. 1099 of 2020	Gundeep Gurdeep Singh Sood & Anr. Vs. Corporation Bank & Anr.	Arka Banerjee	PBA Srinivasan Arun Kumar Sukla Avinash MohapatraR1 R.K. Dubey Arjun Padhiyar-R2

17.	Comp. App. (AT) No. 216 of 2020	Beeceelene Textile Mills Pvt. Ltd. & Ors. Vs. Radhakishan B. Ruchandani & Ors.	Mohit D. Ram	Dhiren R. Dave-R1
18.	Competition App. (AT) No. 22 of 2020	Harshita Chawla Vs. Whatsapp Inc. and Facebook Inc.	Ramisha Jain	Shashank Mishra-R1 Rohan Arora-R2 Shama Nargis-R3 Chandini AnandR1,2

Copy to: -

1. Notice Board
2. Website: www.nclat.nic.in

By order of Hon'ble Officiating Chairperson
-sd/-
Registrar